

निर्माण के लिए केन्द्रीय ऋण सहायता की मांग की है। इस अनुरोध की परीक्षा की जा रही है।

(ग) राज्य की चतुर्थ योजना में इस परियोजना के शामिल कर लिए जाने और पुल का प्राक्कलन व डिजाइन राज्य सरकार द्वारा मंजूर कर लिए जाने के बाद इस कार्य के लिए राज्य के सार्वजनिक निर्माण विभाग द्वारा निविदाएं मांगी जायेंगी। राज्य द्वारा कार्य का ठेका दे दिये जाने के बाद ही पुल का निर्माण कार्य प्रारंभ किया जा सकेगा।

पब्लिक लाइब्रेरी दिल्ली में नियुक्तियां

5481. श्री राम चरण : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली पब्लिक लाइब्रेरी में 400-680 रुपए के वेतन-क्रम में इस समय नियुक्त किए गए एक अधिकारी को उसकी पहली सेवा से भ्रष्टाचार के आरोप में मुअ्तलि करके नौकरी से निकाला गया था ;

(ख) यदि हाँ, तो इस लाइब्रेरी में उसकी नियुक्ति के क्या कारण हैं ;

(ग) क्या यह भी सच है कि उसने अपना आवेदन पत्र अपने कार्यालय के माध्यम से नहीं भेजा था और यदि हाँ, तो उसके आवेदन पत्र को अस्वीकार न किए जाने के क्या कारण हैं ; और

(घ) क्या सरकार को उसके विरुद्ध कोई लिखित शिकायत प्राप्त हुई है तथा उस पर क्या कार्यवाही करने का सरकार का विचार है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) इस पद के लिए अपना आवेदन-पत्र प्रस्तुत करने के समय यह उम्मीदवार काम पर नहीं लगे थे, और इसीलिये किसी कार्यालय के जरिए उसके आवेदन-पत्र भेजने का प्रश्न नहीं उठा।

(घ) सरकार ने एक लिखित शिकायत प्राप्त तो की थी जो कल्पित नाम की थी और जिसे जांच करने पर आधारहीन पाया गया।

REALLOCATION OF STAFF DUE TO PUNJAB REORGANISATION

5482. SHRI YAJNA DATT SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the report of the Committee in regard to reallocation of staff as a result of reorganisation of Punjab State has been received by Government;

(b) if so, whether Government have taken any decision on the recommendations of the Committee and if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Recommendations of the Chief Secretaries' Committee have been received in respect of 53 Departments. Recommendations in respect of about three Departments are awaited.

(b) and (c). Decisions have been taken on the recommendations relating to fifty departments. The recommendations regarding other Departments are under examination in consultation with the State Government.

TRANSFER OF CASES TO DELHI HIGH COURT

5483. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases of over Rs. 25,000 valuation pending in the sub-

ordinate civil courts at Delhi stood transferred to the Delhi High Court on its creation;

(b) how many of such cases were decided by the High Court of Delhi till the 5th of August, 1968, by judgments and how many were decided by compromise;

(c) how many cases of over Rs. 25,000 valuation were instituted in the Delhi High Court from the date of its establishment till the 5th August, 1968; and

(d) the total number of cases pending in the Delhi High Court having a valuation of over Rs. 25,000 as on the 5th August, 1968?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) 822 cases.

(b) Suits decided by judgments . . . — 212

Suits decided by compromise . . . — 27

(c) 950 cases.

(d) 1302 cases.

THREE YEAR DEGREE COURSE IN MADHYA PRADESH

5484. **SHRI S. C. SAMANTA:** Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Government of Madhya Pradesh have switched over again from the Higher Secondary School Course and three-year degree course system and education to the old system and the Higher Secondary Course is now restricted to High School stage and the Degree Course extended to four years;

(b) whether the three-year degree course system has not proved satisfactory in working; and

(c) if not, the reasons for which the Government of Madhya Pradesh for going back to the old system?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House in due course.

BOOK FAMINE IN DEVELOPING COUNTRIES

5486. **SHRIMATI TARA SAPRE:** Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Report of UNESCO on the production of books in the Asian regions emphasised present book famine' experienced by developing countries;

(b) whether Government agree with the same state of affairs in India; and

(c) if so, the steps Government propose to take to get over this shortage?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):

(a) Yes, Sir.

(b) To some extent.

(c) Some of the steps taken by the Government of India to reduce the book shortage in India are mentioned below:—

(1) National Book Development Board has been set up to lay down the guidelines for the development of book industry in the country in the context of its overall requirements.

(2) In collaboration with various foreign Governments reprints of standard works emanating from USA, UK and the USSR are made available at subsidized prices for the benefit of students.

(3) There is a limited programme to assist the Indian publishers to re-print standard works of Indian authors at subsidized prices.

(4) A budget provision of Rs. 5 crores has been proposed for the